## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.NO. 216/95 in O. A. NO. 644/95

Hon ble Shri A.V.Haridasan, Vice-Chairman(J) Hon ble Shri R.K. Ahooja, Member(A)

New Dellii, this 16th day of February, 1996

Shri Shiv Hari Chouble s/o Shri Parmanand Chouble r/o F-2093, Netaji Nagar NEW DELni.

Applicant

(By Shri B.Krishan, Advocate)

Versus

Shri A.K.Bajpei Director General National Museum Janpath NEW DEL .. I.

Respondent

(By Shri M. M. Sudan, Advocate)

O R D E R(Oral)

Hon ble Shri A.V. Haridasan, Vice-Chairman(J)

Learned counsel for the petitioner states that the respondent having fully complied with the Judgment, the petition may be closed. Noting that the respondent has complied with the directions, we find no need to proceed with the Contempt Petition, therefore, the Contempt Petition is dismissed. Notice discharged.

(A.V. HARIDASAN) VICE\_CHAIRMAN(J)

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